

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 28th February, 2023

No. HCM/MJS/T-1/92-Estt./ 3363 : The High Court of Manipur is pleased to allocate the additional charge to the following Manipur Judicial Service Officers in addition to their normal duty w.e.f. 01.03.2023 (F/N) until further order(s).

Sl. No.	Name of the Officer	Present posting	Additional charge
1.	Shri Letkho Kipgen	Addl. District & Sessions Judge, Manipur West	District & Sessions Judge, Imphal West
2.	Ms. Reena Serto	Addl. District & Sessions Judge, Manipur East	District & Sessions Judge, Imphal East
3.	Shri Lamkhanpao Tonsing	District & Sessions Judge, Churachandpur	District & Sessions Judge, Bishnupur
4.	Smt. Ngaineikim Kipgen	Family Court, Imphal East	Family Court, Manipur

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Commissioner (Law), Government of Manipur.
2. All the District & Sessions Judges...../Presiding Officer/Addl. District & Sessions Judges/MACT/Family Court, Manipur.
3. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
4. Persons Concerned.
5. All Joint Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
-He is requested to upload the same in the Official website of this Registry.
9. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur
11. The P.S. to Registrar General, High Court of Manipur
12. Superintendent (Estt. - II), High Court of Manipur.
13. Person concerned.
14. The Concerned file.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR